

The Constitution (Amendment) Bill, 2024-Introduced

(Substitution of New Article for Article 48A, etc.)

SHRI RAJIV PRATAP RUDY (SARAN): Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

माननीय अध्यक्ष : प्रश्न यह है:

?कि भारत के संविधान का और संशोधन करने वाले विधेयक को पुरःस्थापित करने की अनुमति प्रदान की जाए
।?

प्रस्ताव स्वीकृत हुआ ।

SHRI RAJIV PRATAP RUDY: Sir, I introduce the Bill.

15.40½ hrs